

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 213 of 2014 &  
IA No. 333 of 2014 &  
IA Nos. 177,306 of 2016**

**Dated: 13<sup>th</sup> July, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**GSPC Gas Co. Ltd.**

**.... Appellant(s)**

**Versus**

**Gail (India) Ltd. & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Poorva Saigal  
Ms. Sumiti Yadava  
Ms. Preksha Dugar

Counsel for the Respondent(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Ms. Mayuri Raghuvansh  
Mr. Vivek Paul Oriel for R.1  
  
Ms. Aparna Vohra  
Ms. Sonali Malhotra  
Mr. Amit Sanduja for R.2

**ORDER**

We have heard learned counsel for the parties.

As agreed by learned counsel for the parties, list the matter for further hearing on **12.08.2016**.

**(B.N. Talukdar)**  
**Technical Member (P&NG)**  
Vg

**(Justice Ranjana P. Desai)**  
**Chairperson**